

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

Ravi Raghav Kumar
(Ravi Raghav Kumar)

COUNSEL FOR PETITIONER

[Signature]

M. Narendran

Counsel for R4 & R7

[Signature]

ORDER

Counsel for petitioner present. Counsel for R2 called but was absent. Counsel for R4 & R7 present and stated that there is a proposal put forth by R2 for selling the shares. Counsel for R4 & R7 prayed for time to make submissions in this regard. The matter is adjourned for hearing submissions of R2. Put up on 21.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc